

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

MISCELLANEOUS APPLICATION NO.170/00217/2019

IN

ORIGINAL APPLICATION NO.170/00180/2018

DATED THIS THE 29TH DAY OF APRIL, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

1. Union of India,
By Secretary,
Ministry of Statistics & Programme
Implementation of India,
Sardar Patel Bhavan,
Sansad Marg,
New Delhi – 110 001.

2. The Additional Director General,
National Sample Survey Organization,
(Field Operations Division),
Level 6 & 7, C.G.O. Complex,
R.K. Puram, New Delhi – 110 066.

3. The Director,

National Sample Survey Organization
(Field Operations Division),
E&F Wing, 5th Floor,
Kendriya Sadan,
Koramangala, Bengaluru – 560 034.

..... Applicants in MA/Respondents in OA
(By Shri N. Amaresh, Senior Panel Counsel)

Vs.

Intikhab Jafar,
S/o Late Syed Husain,
Aged about 57 years,
working as Junior Hindi Translator
National Sample Survey Organization
(Field Operations Division),
E&F Wing, 5th Floor, Kendriya Sadan,
Koramangala, Bengaluru – 560 034.
Residing at No.246,
Block No.23, CPWD Quarters,
Koramangala, Bengaluru – 560 034.Respondent in MA/Applicant in OA

(By Advocate Shri A.R. Holla)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

Time extended for 45 days to comply with the order in OA No. 170/00180/2018 dated 22.01.2019.

2. MA for extension of time is allowed to this extent. No order as to costs.

(C.V. SANKAR)

(DR.K.B.SURESH)

MEMBER (A)

MEMBER (J)

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Annexures referred to by the applicant in MA No. 170/00217/2019

Annexure MA1 Copy of the order dated 22.01.2019 in OA No. 170/00180/2018

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